

(b) As the study has not yet been commissioned it is not possible to indicate the time by which the report will be submitted.

Review of Industrial Policy

*216. SHRI CHITTA MAHATA:
DR. FAROOQ ABDULLAH.

Will the Minister of INDUSTRY be pleased to state:

(a) whether the new Government at the Centre propose to review the present Industrial policy in the country; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) & (b) Government intend to review the industrial policy, among the other policies of the previous Government.

Increase in Day Light Robberies in Delhi

*217. SHRI CHANDRABHAN ATHARE PATIL: Will the Minister of HOME AFFAIRS be pleased to lay a statement showing:

(a) whether Government are aware that the incidence of cases of day light robberies has increased in the Capital within the last few weeks with the result that the life has become insecure; and

(b) how many cases have been reported to the police within the last three months and in how many cases the culprits have been caught and prosecuted?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) (a) & (b):

The comparative statement of day light robberies during 12 weeks of December, 1979 to February, 1980 and the weekly figures of day light robberies during the months of Decem-

ber, 1979 to February 1979 are indicated below:—

	December 1978	December 1979
1st Week	4	6
2nd Week	10	..
3rd Week	2	3
4th Week	5	..
TOTAL	21	9
	January 1979	January 1980
1st Week	5	2
2nd Week	6	3
3rd Week	1	6
4th Week	1	2
TOTAL	13	13
	February 1979	February 1980
1st Week	4	3
2nd Week	8	5
3rd Week	1	3
4th Week	2	10
TOTAL	15	21
GRAND TOTAL	49	43

It will thus be seen that there is no increase in the number of day light robberies in the Capital. The situation is well under control and there is no insecurity among the public.

2. Out of 43 cases reported during the period 1-12-79 to 29-2-80, 4 have been cancelled. Of the balance, 38 are under investigation, 4 have been challaned and 2 have been filed as untraced. 37 persons have been arrested in these cases. 5 of them have been challaned and their cases are pending trial.